

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3005

ANSWERED ON:07.12.2001

STATUTORY MINIMUM PRICE OF SUGARCANE

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Cabinet Committee on Economic Affairs has approved the statutory minimum price of sugarcane;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION ( SREENIVASA PRASAD)

(a),(b)&(c): Government has fixed the Statutory Minimum Price of sugarcane for 2001-2002 sugar season at Rs.62.05 per quintal linked to a basic recovery of 8.5% sugar subject to a premium of Rs.0.73 for every 0.1% point increase in the recovery above that level.